

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 75 of 2012 &
IA No. 145 of 2012**

Dated : 24th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Solar Energy Society of India

...Appellant (s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors.**

...Respondent (s)

Counsel for the Appellant (s) : Mr. Venkatesh
Ms. Ambica Garg
Mr. Aman Panwar

Counsel for the Respondent (s) : Mr. M.G. Ramachandran,
Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R.2
Ms. Shikha Ohri for R.1

ORDER

Written Submissions to be filed on or before 28.1.2013 after serving copy on the other side.

Post the matter for further hearing on **1.2.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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